

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-505(PB)/2017

IN THE MATTER OF:

Sunlight Pest Control Service

.....Petitioner

v.

Punj Llodds Limited.

.....Respondent

SECTION : Under Section 9 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (Judicial)

For the Applicant / Petitioner : CA Sanjay Kumar, Professional/Rep.
For the Respondent : Mr. Mrinal Bharti, Adv.

Order

A copy of the reply has been handed over to the Counsel for the petitioner.

Rejoinder, if any, be filed within 5 days thereafter with a copy in advance to the Counsel opposite.

List for arguments on 9th January, 2018.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
R. VARADHARAJAN
Member (Judicial)